

Statement showing the Institution/Disposal/Pendency of Civil & Criminal Cases with the Courts of District/Addl. District & Sessions Judges of Haryana for the month of December, 2016

Sr. No.	DISTRICT	CIVIL CASES							CRIMINAL CASES							Total Cases						
		Balance on 1.12.2016	Inst.	R.B.T	Disp.	Trf.	Closing Balance as on 31.12.2016	Inc. / Dec.	Balance on 1.12.2016	Inst.	R.B.T	Disp.	Trf.	Closing Balance as on 31.12.2016	Inc. / Dec.	Balance on 1.12.2016	Inst.	R.B.T	Disp.	Trf.	Closing Balance as on 31.12.2016	Inc. / Dec.
1	Ambala	1022	79	1	64	-	1038	16	812	39	-	44	-	807	-5	1834	118	1	108	0	1845	11
2	Bhiwani	1683	99	-	68	1	1713	30	825	51	-	20	-	856	31	2508	150	0	88	1	2569	61
3	Faridabad	2367	147	-	147	2	2365	-2	1064	38	-	41	-	1061	-3	3431	185	0	188	2	3426	-5
4	Gurgaon	1333	122	-	135	-	1320	-13	477	30	-	20	-	487	10	1810	152	0	155	0	1807	-3
5	Hisar	2202	81	2	137	-	2148	-54	882	26	-	42	-	866	-16	3084	107	2	179	0	3014	-70
6	Karnal	1102	82	-	69	-	1115	13	657	40	-	33	-	664	7	1759	122	0	102	0	1779	20
7	Rohtak	939	63	-	62	3	937	-2	744	63	-	43	1	763	19	1683	126	0	105	4	1700	17
8	Sonipat	960	84	1	96	-	949	-11	1001	53	-	78	-	976	-25	1961	137	1	174	0	1925	-36
	Total	11608	757	4	778	6	11585	-23	6462	340	0	321	1	6480	18	18070	1097	4	1099	7	18065	-5